

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

OA No. 290/2011

This the 15th day of July, 2011

**Hon'ble Shri Justice K.S. Rathore, Member (Judicial)**  
**Hon'ble Shri Anil Kumar, Member (Administrative)**

Dr. Vijay Shanker Singh S/o Shri Uma Shanker Singh aged about 56 yrs., r/o of 20-A, Heera Bagh, Jaipur. Working as Add. Chief Secretary, Rajasthan, Secretariate, Rajasthan,

...Applicant

(By Advocate: Shri S.Shrivastav proxy counsel for  
Shri R.d Rastogi )

- VERSUS -

1. Union of India through Secretary, Appointments Committee of the Cabinet, Ministry of Personnel, Public Grievance & Pensions, Department of Personnel & Training, New Delhi.
2. The Secretary, Department of Personnel & Training, Government of India, New Delhi.

.....Respondents

**ORDER (ORAL)**

The applicant has preferred this OA claiming for the following relief(s):-

By issue of appropriate order or direction the decision taken by the respondent Government of India for debarment of applicant from future central deputation for a period of 5 years conveyed to applicant vide letter dated 12.8.2010 (Annexure A/1) may kindly be quashed and set aside and the respondents may be directed consider the request of applicant to take his service on deputation in central Government as Additional Secretary or on equivalent posts.

2. With regard to the relief claimed, the applicant has already represented to respondents vide Annexure A-14 dated 14.2.20011 and Annexure A-15 dated 29.4.2011 and the same are pending consideration.



3. Since the representations dated 14.2.2011 & 29.4.2011 filed by the applicant are pending consideration, we deem it proper to direct the respondents to decide representations of the applicant dated 14.2.2011 & 29.4.2011 and consider the same in true and letter spirit and pass an appropriate order on the same within two months from the date of receipt of a copy of this order

With these observations, the present OA stands disposed of.

*Anil Kumar*

**(Anil Kumar)  
Member (Administrative)**

*K. S. Rathore*

**(Justice K.S.Rathore)  
Member (Judicial)**

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